

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.221 – IA 1080 of 2022
In
CP(IB) 162 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SMC Industries Pvt Ltd
V/s
Shaifali Rolls Ltd

.....Applicant

.....Respondent

Order delivered on 08/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal J Davawala Adv. for Ms. Parinda Davawala Adv.
For the Respondent : Mr. Tirth Nayak Adv.

ORDER

Learned counsel Mr. Monaal Davawala proxy for learned counsel Ms. Parinda Davawala appears and seeks adjournment on the ground that the arguing counsel is not available today.

List for hearing on 21.09.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**